

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO.1127 OF 2019
IN
DFR NO. 1123 OF 2019

Dated: 4th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Tanot Wind Power Ventures Private Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Mr. Amal Nair

Counsel for the Respondent(s) :

ORDER

Issue notice to the respondents returnable on 27.08.2019. Dasti, in addition, is permitted.

List the matter on **27.08.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/kt

(Justice Manjula Chellur)
Chairperson